

N THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-459/ND/2017

In the matter of :

Aarti Industries Limited

....PETITIONER

Vs.

Veekay Polycoats Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 30.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

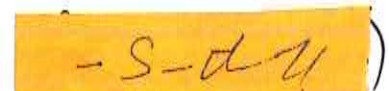
For the Petitioner /applicant : Mr. Saaduzzman, Advocate

For the Respondent/Corporate Debtor : :

For the Intervener :

ORDER

At the request of the Learned Counsels for the parties, the matter is  
adjourned to 08.2.2018.



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

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